

NOTIFICATION UNDER MINIMUM WAGES
 Act

Shri R. K. Malviya: On behalf of Shri C. R. Pattabhi Raman, I beg to lay on the Table a copy of Notification No. S.O. 3552 dated the 24th November, 1962, under section 30A of the Minimum Wages Act, 1948. [Placed in Library, see No. LT-653] 62.]

12.43 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table the Minutes of the sittings (Ninth to Twelfth) of the Committee on Private Members' Bills and Resolutions held during the Third Session.

12.43½ hrs.

COMMITTEE ON PETITIONS

MINUTES

Shri Thirumala Rao (Kakinada): I beg to lay on the Table the Minutes of the second sitting of the Committee on Petitions held during the Third Session.

12.43½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th December, 1962, agreed without any amendment to the Defence of India Bill, 1962, which was passed by

the Lok Sabha at its sitting held on the 28th November, 1962."

(ii) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Taxation Laws (Amendment) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 5th December, 1962, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.44 hrs.

BUSINESS OF THE HOUSE

Shri Indrajit Gupta (Calcutta South West): May I make a submission? The list of business today includes a discussion on prices right at the end, for which three hours have been allotted. I am rather apprehensive, looking at the remainder of the business, whether we will be able to accommodate this at all.

Shri S. M. Banerjee (Kanpur): We may sit for longer hours,

Shri Indrajit Gupta: The Bills that have been put before the motion may perhaps be shifted. The question of prices has got to be dealt with.

Mr. Speaker: It has been just said that the last motion is for 3 hours and that it is not likely to be taken up, though it was promised that it would be taken up and another Bill—the Hindi Sahitya Sammelan (Amendment) Bill—has been brought before it.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): It is a very simple Bill; it will not take more than half an hour. It is a simple amendment.